NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 01.02.2021 NOTICE

Take notice that the following matters adjourned in the Court of Chairperson will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT) (Ins) No. 473 of 2020 Part Heard	RKKR Steels Pvt. Ltd. Vs. Ramakrishnan Sadasivan, Liquidator of Surana Industries Ltd.	01.02.2021	08.03.2021
2.	I.A. No. 2372 of 2020 in Comp. App. (AT) (Ins) No. 808 of 2020	Vishal Ghisulal Jain Through Authorised representative Tanushree Jashant Patil Vs. Union Bank of India	01.02.2021	18.02.2021
3.	Comp. App. (AT) (Ins) No. 582 of 2020 Part Heard	Axis Bank Ltd. Vs. Value Infracon India Pvt. Ltd. & Anr. With	01.02.2021	26.02.2021
4.	Comp. App. (AT) (Ins) No. 790 of 2020	Krishna Kumar Sahu & Ors. Vs. Sai Prasad Properties Ltd.	01.02.2021	26.02.2021

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By the order of Hon'ble Acting Chairperson

-sd/-

2. Website: www.nclat.nic.in

1. Notice Board

Registrar